

[Shri Jagantha Rao]

published in Notification No. S.O. 2912, dated the 21st August, 1964 under sub-section (3) of Section 169 of the Representation of the People Act, 1951. [Placed in Library. See No. LT-3022/64].

GOVERNMENT RESOLUTION RE: REVISED RECOMMENDATIONS MADE BY CENTRAL WAGE BOARD FOR IRON ORE MINING INDUSTRY

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malaviya): I beg to lay on the Table a copy of Government Resolution No. WB-2(8)/64(1) dated the 3rd September, 1964, regarding revised recommendations for interim wage increase made by the Central Wage Board for the Iron Ore Mining Industry. [Placed in Library. See No. LT-3023/64].

12.18 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-SIXTH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Forty-Sixth report of the Committee on Private Members' Bills and Resolutions.

12.18½ hrs.

BUSINESS ADVISORY COMMITTEE

TWENTY-NINTH REPORT

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move:

"That this House agrees with the Twenty-ninth Report of the Business Advisory Committee presented to the House on the 8th September, 1964."

Mr. Speaker: Motion moved:

"That this House agrees with the Twenty-ninth Report of the Business Advisory Committee presented to the House on the 8th September, 1964."

Shri Hari Vishnu Kamath (Hoshangabad): On a point of clarification, Sir. This is a very brief report, the briefest on record. There is only one item. The committee have recommended 20 hours for the discussion of the no-confidence motion. Yesterday you were pleased to allocate 2½ hours for the discussion on the Murud incident sought to be raised by my colleague, Shri Nath Pai by way of an adjournment motion. We are grateful to you for the allocation of 2½ hours. My only request today is that these 2½ hours will be exclusive of the 20 hours; that means 22½ hours for the entire thing. I also request that the 2½ hour discussion may not come at the fag end of the entire debate but somewhere in between.

डा० राम मनोहर लोहिया (फर्रुखाबाद): लोक सभा की प्रवधि के बारे में मैं इस समय क्या सवाल उठा सकता हूँ ?

अध्यक्ष महोदय: इस समय तो हमारा सम्बन्ध केवल उस 29वीं बिजनेस ऐडवाइजरी कमेटी की रिपोर्ट से है जोकि हाउस में रखी गई है।

Mr. Speaker: I have earlier also brought it to the notice of hon. Members. The opposition parties are represented on the Business Advisory Committee and their representatives are there. The leader of the SSP was also present. When he has agreed, to raise that question again in the House, takes away the utility of this committee. The 2½ hours are included in the 20 hours. It is to be taken out of the time allotted for the no-confidence motion. Out of that time, 2½ hours would be for the discussion of that particular subject.

Shri Hari Vishnu Kamath: I leave it to your wisdom, Sir. But what about the second part of my request that it may not come at the fag end?

Mr. Speaker: I will consider that.

The question is:

"That this House agrees with the Twenty-ninth Report of the Business Advisory Committee presented to the House on the 8th September, 1964."

The motion was adopted.

12.20 hrs.

MOTION RE. FOOD SITUATION IN THE COUNTRY—contd.

Mr. Speaker: The House will now take up further consideration of the following motion moved by Shri C. Subramaniam on the 7th September, 1964, namely:—

"That the Food situation in the country be taken into consideration".

Shri S. M. Banerjee (Kanpur): Sir, before you proceed with the discussion, I want to raise a point of order.

Mr. Speaker: On what?

Shri S. M. Banerjee: About the discussion on the food situation.

Mr. Speaker: I am not able to understand.

Shri S. M. Banerjee: My point of order is about the procedure of the discussion. Certain motions have been moved which should not have been moved.

Mr. Speaker: What is the objection?

Shri S. M. Banerjee: My objection is this. Many substitute motions to

the original motion have been moved in this House. One of them is tabled by Shri G. S. Musafir which says: "This House approves of the policy of the Government of India in dealing with the food situation".

Mr. Speaker: It cannot be raised now. When I said that his substitute motion was taken as moved, the objection ought to have been raised.

Shri S. M. Banerjee: It was circulated only yesterday afternoon.

Mr. Speaker: I mentioned it here.

Shri S. M. Banerjee: I was here at that time, but it was circulated only yesterday.

Mr. Speaker: I will hear him at the end.

Shri S. M. Banerjee: My point is that this should not have been moved.

Mr. Speaker: I cannot take it out just now. If it cannot be moved, it can be considered at the time when I put it to vote.

Shri Hari Vishnu Kamath (Hoshangabad): Was it placed before you on Monday or later?

Mr. Speaker: I suppose it was later.

Shri Hari Vishnu Kamath: It was much later. Yesterday substitute motions should not have been admitted.

Mr. Speaker: I allowed the substitute motion tabled by Shrimati Renu Chakravartty. Dr. Lohia was not present but subsequently I allowed his substitute motion also. I allowed as many as came in. I have not refused any except one.

Shri S. M. Banerjee: My submission is only this.

Mr. Speaker: Your objection, if it holds good at this moment, can be raised even at that time when I put the motion to the House. I will hear him then.